

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P. (IB)/763(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: ALGIZ Consultancy Services Private
Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Vineet Jain i/b Adv. Aniruth Purusothaman appeared for the Petitioner.

Heard the submission of the Counsel for the Petitioner and **reserved for**

Orders.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)